



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 08.04.2026

### NOTICE

Please take notice that the following matters listed in the Court of Chairperson on 02.04.2026 were not taken up. The next date of Hearing in the matters per Notice dated: 06.04.2026 was given as **13.04.2026 which stands cancelled** and, the **new next date of Hearing in the matters is indicated below: -**

| S. No. | Case No.  | Name of the parties   | Last Date of Hearing | Next Date of Hearing |
|--------|---|---|----------------------|----------------------|
| 1.     | Comp. App. (AT)<br>(Ins) No. 419 & 420<br>of 2026                 | State Bank of India and Ors.<br>Vs.<br>Manoj Kumar Das & Ors. | 02.04.2026           | 13.05.2026           |
|        |   | <b>With</b>   |                      |                      |
| 2.     | Comp. App. (AT)<br>(Ins) No. 440 of<br>2026<br><br>(With Defects) | Sanjeev Chaddha & Ors.<br>Vs.<br>State Bank of India & Ors.   | 02.04.2026           | 13.05.2026           |

By order of Hon'ble Chairperson  
-Sd/-  
Registrar